


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
(NORTH-EAST) KARKARDOOMA COURTS, DELHI**

ORDER

In official exigency, the following officials are directed to look after the work of official as mentioned against their names being Link to each other, as and when any of them happens to be on leave/not available, with immediate effect :-

Sr No.	Name of Official who are Link to each other as and when any of them happens to be on leave / not available	
1.	Ms. Upasana Chawla, JA, General Branch, RTI, Appeal, NE District, KKD Courts.	Ms. Prabha, JA, Accounts Branch, NE District, KKD Courts.
2.	Sh. Vivek Chaudhary, JJA, Judicial Branch, NE District, KKD Courts.	Sh. Hitesh Saini, JJA, Accounts Branch, NE District, KKD Courts.
3.	Sh. Paramjit Singh Narwal, JA, Bail Section, NE District, KKD Courts.	Sh. Gokul Singh Negi, JA Office of CMM, NE District, KKD Courts.

Non-compliance of the aforesaid directions shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.

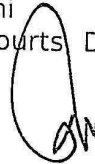

10.08.2023

(Virender Kumar Bansal)
Principal District & Sessions Judge,
North-East, Karkardooma courts,
Delhi.

No. 5736-5747 /P&T/Admn./NE/KKD/2023 Delhi, the Dated 10 AUG 2023,

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.-II, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/official concerned.
5. Dealing officials, Personal File/Leave/ACR Cell.
6. Dealing Official, Website Committee, Karkardooma Courts, Delhi.
7. Dealing Official, LAYERS, Tis Hazari, Courts Delhi
8. R&I Branch North-East District Karkardooma Courts Delhi for uploading the same on LAYERS.
9. PS to the undersigned.


10.08.2023

Principal District & Sessions Judge,
North-East, Karkardooma courts,
Delhi.